

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**OA No. 4022/2018  
MA No. 4474/2018**

**This the 17<sup>th</sup> day of July, 2019**

**Hon'ble Mr. S.N. Terdal, Member (J)  
Hon'ble Mr. Pradeep Kumar, Member (A)**

1. Ruchi Rampal (Group 'B') (Post Code No. 16/17)  
Teacher (Primary)  
(Aged about 30 years)  
D/o Sh. Deepak Rampal  
R/o 1/9296 Rohtash Nagar  
Babarpur Road, Shahdara, Delhi-32
2. Neetu (Group 'B') (Post Code No. 16/17)  
Teacher (Primary)  
(Aged about 32 years)  
D/o Sh. Ram Mehar Singh  
R/o H.No. 1007, New Housing Board,  
Jind
3. Rukmini (Group 'B') (Post Code No. 16/17)  
Teacher (Primary)  
(Aged about \_\_\_\_years)  
D/o Sh. Rashtra Pal  
R/o VPO Dang Kalan Tehsil Tosham  
Dist Bhiwani, Haryana
4. Deepak (Group 'B') (Post Code No. 16/17)  
Teacher (Primary)  
(Aged about 32 years)  
S/o Sh. Ramesh Chand  
R/o 14-A, Ram Bagh, Paharganj  
New Delhi
5. Santosh Meena (Post Code No. 16/17)  
Teacher (Primary)  
(Aged about 26 years)  
D/o Babu Lal Meena  
R/o L-ii 1011/23 Sangam Vihar  
New Delhi

**... Applicants**

**(By Advocate: Sh. T.D. Yadav)**

**VERSUS**

1. The Chairman  
Delhi Subordinate Services Selection Board  
Govt. of NCT of Delhi  
FC-18, Institutional Area, Karkardooma, Delhi-32.
  
2. The Secretary  
Delhi Subordinate Services Selection Board  
Govt. of NCT of Delhi  
FC-18, Institutional Area,  
Karkardooma, Delhi-110032.

...Respondents

(By Advocate: Sh. Anuj Kumar Sharma)

**ORDER (ORAL)****Hon'ble Mr. S. N. Terdal, Member (J):**

Learned counsel for applicants submit that this OA has become infructuous.

2. In view of the same, the OA is disposed of. There shall be no order as to costs.
  
3. In view of the above, MA No. 4474/2018 also stands disposed of.

**(Pradeep Kumar)**  
**Member (A)**

**(S. N. Terdal)**  
**Member (J)**

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